

PATNA HIGH COURT LEGAL SERVICES COMMITTEE

N O T I C E

NATIONAL LOK-ADALAT

This is for information to all parties and the learned Lawyers that National Lok Adalats will be held on 2nd Saturday of February, May, September and December, 2023 in terms of Letter No. F.No. L/34/2018-2022 dated 2nd December, 2022 of National Legal Services Authority. Schedule for National Lok Adalat to be held in the year 2023 is as under:-

	Dates
1st National Lok Adalat	11th February, 2023
2nd National Lok Adalat	13th May, 2023
3rd National Lok Adalat	9th September, 2023
4th National Lok Adalat	9th December, 2023

Following types of cases (pre-litigation and pending) may be taken up for settlement in the aforesaid National Lok Adalat:-

(A). Pre-litigation:

All type of Civil and Compoundable Criminal cases, as may be permissible under the Act/Regulations may be taken up.

(B). Pending in the Courts:

All type of civil and compoundable criminal cases including following:

- (i) Criminal Compoundable Offences
- (ii) NI Act cases under Section 138;
- (iii) Bank Recovery cases;
- (iv) Motor Accident Claim cases;
- (v) Labour disputes cases;
- (vi) Disputes related to Public Utility services such as Electricity & Water Bills cases etc (excluding non-compoundable);
- (vii) Matrimonial disputes;
- (viii) Land Acquisition cases;
- (ix) Service matters including pension cases;
- (x) Revenue cases, pending before High Court and district Courts;
- (xi) Other Civil Cases (rent, easmentary rights, injunction suits, specific performance suits) etc.

This is for information to all concerned.

Dated:-13.12.2022

By the order
Sd/-

I/c Registrar-cum-Secretary,
Patna High Court Legal Services Committee.